

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No.25 of 2014 and A.No. 179 of 2014

Dated : 03rd March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Appeal No. 25 of 2014

**M/s SESA Sterlite Ltd. ...Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. Amit Kapur, Ms. Poonam Verma
and Mr. Akshat Jain
Counsel for the Respondent(s) : Mr. G. Umamathy, Mr. Rutwik Panda,
Mr. Anshu Malik for R.1, OERC
Mr. Raj Kumar Mehta, Mr. Abhishek
Upadhyay and Ms. Himanshi Andley for
R.2, GRIDCO
Mr. Pradeep Misra for SLDC

Appeal No. 179 of 2014

**GRIDCO Ltd. ...Appellant(s)
Versus
M/s SESA Sterlite Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. Raj Kumar Mehta, Mr. Abhishek
Upadhyay and Ms. Himanshi Andley
Counsel for the Respondent(s) : Mr. Amit Kapur, Ms. Poonam Verma
and Mr. Akshat Jain
Mr. G. Umamathy, Mr. Rutwik Panda,
Mr. Anshu Malik for R.1, OERC

ORDER

Post these appeals for hearing on **17th March, 2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

mk/sh